Action on Violating Hot Mix Plants

14/14/180 SH. RAKESH DAULTABAD, MLA:

Will the Chief Minister be pleased to state:-

- a) Whether the Hot Mix Plants in and around Gurugram district of the State of Haryana follow the minimum land and distance requirements provided under the Haryana Government's Environment Department's Notification No. So. 104/C.A. 29/1986 Ss. And 7/2010;
- b) Kindly provide the details; if any of the Hot Mix Plants who have been in violation of the above-mentioned notifications:
- c) If yes, kindly provide the penalties or adverse actions which have been taken against the violations;
- d) Whether other norms provided in the above-mentioned notification be catered to by the Hot Mix Plants in and around the Gurugram district of the State of Haryana;
- e) Whether any incidents of waste burning and on-going construction activities have been seen since the implementation of graded response action plan (Grap) stage three?

SH. MANOHAR LAL, CHIEF MINISTER

Reply:

- a) & b) 28 Hot Mix Plants (HMP) in and around Gurugram District follow the minimum land and distance requirements provided under the Haryana Government's Environment Department's Notification No. So. 104/C.A. 29/1986 Ss. and 7/2010. (01 HMP in Gurugram and 27 HMPs in the neighboring districts of Faridabad, Jhajjar, Rewari and Nuh). 27 Hot Mix Plants (HMP) in and around Gurugram District were found in violation of the Notification No. So. 104/C.A. 29/1986 Ss. and 7/2010. (11 in Gurugram District and 16 in the neighboring districts of Faridabad, Jhajjar, Rewari and Nuh).
- c) 26 Hot Mix Plants have been sealed/ closed by the Board and 1 HMP of Nuh is under process for closure action. Prosecution case has been filed before the Special Environment Court, Faridabad against the 01 no. HMP and prosecution action against 04 HMPs are under process of Distt. Jhajjar.
 - Environmental Compensation against 02 HMPs have been imposed in District Gurugram and case of levy of environmental compensation against 01 HMP is under process in District Jhajjar.
- d) As mentioned above, 28 Hot Mix Plants (HMP) are complying with the other norms also.

e) Yes Sir 41 incidences of waste burning and 379 incidences of constructions in violation of orders were observed by ULB, HSIIDC and HSPCB since the implementation of Graded Response Action Plan (GRAP) Stage-III w.e.f. 29.10.2022.
